

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-180(ND/2017)

IN THE MATTER OF:

M/s. Crocus Travels (P) Ltd.

... PETITIONER

Vs.

Registrar of Companies

.. RESPONDENT

SECTION :

Under Section 252 (3)

Order delivered on 17.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner :-

For the Respondent :-

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 12.9.2017.

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
17.8.2017